

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.167/Chd/Hry/2017.**

In the matter of:

A2Z Infra Engineering Limited. ....Petitioner/Applicant No.1.

AND

Amit Mittal, Managing Director. ....Petitioner/Applicant No.2.

Present: Mr.Pankaj Jain, Advocate for petitioners.  
Mr.J.P.Singh, STA on behalf of ROC, NCT of Delhi  
and Haryana.

No time left. Adjourned to 31.07.2017 for arguments.

*Sd/r*

**(Justice R.P.Nagrath)  
Member (Judicial)**

July 24, 2017

*Ashwani*